

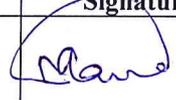
NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.12.2017. AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) SR No. 4519/9/HDB/2017
NAME OF THE COMPANY	Mohana Cotton Private Limited
NAME OF THE PETITIONER(S)	D V Exports
NAME OF THE RESPONDENT(S)	Mohana Cotton Private Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Manar Gecil Thomas	Advocate	manargecilthomas@gmail.com	
		9618574425	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Shri Manar Gecil Thomas, learned counsel representing on behalf of Senior counsel Mr. Rahuk R Totala, requested to post the case to some other date and in the meanwhile he will comply with the objections raised.

Post the case on 19-12-2017.



MEMBER (Technical)

Seshu



MEMBER (Judicial)